Registered startups

- 1027. SHRI DEREK O'BRIEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the year-wise number of startups registered in India, as per Government's definition, since 2006;
- (b) the percentage increase in the number of startups as compared to 2006 with 2016:
 - (c) the year-wise number of people employed by startups since 2006;
- (d) whether Government has data on the number of active investors in the startup market and if so, the details thereof; and
- (e) the year-wise number of incubator organisations offering services and support to startup in India, since 2006?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The definition of Startup was notified on 17th February, 2016. Government of India has so far recognized 180 applicants who had submitted required documents as per the definition of Startup.

- (b) and (c) Do not arise in view of reply to (a) above.
- (d) The list of Alternative Investment Funds registered with SEBI is available on the website http://startupindia.gov.in/uploads/pdf/List of SEBI Registered Funds.pdf.
- (e) The number of incubator organizations offering services and support to startups in India and recognized by Department of Industrial Policy and Promotion to provide recommendation letters to startups is available on the website http://startupindia.gov.in/uploads/pdf/List_of_Incubators.pdf

Development of IPAB, Chennai

- 1028. DR. V. MAITREYAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government has any plan to improve and develop the overall infrastructure and manpower strength of Intellectual Property Appellate Board (IPAB), Chennai, Tamil Nadu;
 - (b) if so, the details thereof;